

(b) if so, the action/taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The State Government of Kerala had been making requests for permission to grant interest subsidy which may be given by Cooperatives on their loans to farmers. The Government, Reserve Bank of India and the National Bank for Agriculture and Rural Development do not favour such interest rate concessions across the board to be implemented through the cooperatives.

Diversion of Traffic from National Highway No.9 to State Roads

2684. SHRI V. SOBHANADREESWARA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether heavy vehicular traffic has been diverted to Ibahim-patnam-Tiruvuru and Nandigama-Madhira State Highways because of the damaged bridge on Keesara on National Highway No.9;

(b) if so, whether these roads have been badly damaged because of this diversion of heavy vehicular traffic;

(c) if so, whether the Union Government propose to grant adequate funds out of the Central Road Fund to repair and improve these two roads;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

(SHRI JAGDISH TYTLER): (a) Yes, Sir, but only during the monsoon period.

(b) State Government of Andhra Pradesh have reported that the damages which are occurring from time to time are being repaired by them and the roads are being kept in traffic worthy condition.

(c) to (e). Since the State Government has not sponsored any such proposal under their Central Road Fund Programme for 8th plan period, the question of granting adequate funds out of Central Road Fund does not arise.

Per-Capita Investment in Commercial Banks in Andhra Pradesh

2685. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the per-capita investment of scheduled commercial banks in Andhra Pradesh during the last three years is far less as compared to other States;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Government to enhance the per-capita investment of commercial banks in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALIBIR SINGH): (a) to (c). As reported by Reserve Bank of India the per capita investment of the Scheduled Commercial Banks (excluding RRBs) in the state of Andhra Pradesh and All India as at the end of March 1988, 1989 and 1990 (latest available) is as under:-

Per Capita Investments (Rs.)

	<i>Andhra Pradesh</i>	<i>All India</i>
March 1988	173	187
March 1989	205	215
March 1990	231	249